

Coal India Limited are Rs. 489.24 Crores plus Rs. 175.35 Crores for interest.

Hence a sum of Rs. 180.92 Crores is due and payable by WBSEB, WBPDC and DPL to Coal India Ltd.

CIL have informed that while the royalty payments were being made, the cess dues and coal sale dues were being adjusted against each other on month to month basis between CIL and Government of West Bengal. These adjustments need to be formalised by discussions between the two parties. However claim of West Bengal Govt. for cess is subjudice in Supreme Court awaiting final hearing. Hence the said adjustment is without prejudice.

(d) and (e) Rates of royalty on coal were enhanced with effect from 1.8.91. The enhanced rates were not made effective for coal produced in the States of Assam and West Bengal since these two States were levying very heavy rates of cesses on coal. Government of Assam has since withdrawn the cess and revised rates of royalty have been made applicable to them.

Import of LPG and LSHS

4200. SHRI CHITTA BASU:
DR. RAMKRISHNA
KUSMARIA:
SHRI ASHT BHUJA PRASAD
SHUKLA :
SHRI UDAYSINGRAO
GAIKWAD:
SHRI VISHWANATH
SHASTRI:
SHRI RAM NIHORE RAI:
SHRI RAJ NARAIN:
SHRI RAMCHANDRA
VEERAPPA:

Will the Minister of PETROLEUM

AND NATURAL GAS be pleased to state:

(a) whether the supply has been augmented after the introduction of the dual marketing system for kerosene, LPG and LSHS;

(b) if so, the details thereof;

(c) whether the private sector companies and foreign companies have since been allowed to import these items;

(d) if so, the details thereof; and

(e) the impact of the new policy on the market price of these items?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) (b) and (d) The quantities of Kerosene and LPG imported by the private marketeers during a 93-94 are:-

Kerosene Oil 102.6 TMT as on 30.3.1994

LPG 11.1 TMT as on 12.4.1994

So far import of LSHS under Parallel Marketing System has not started. However one party has imported 8 TMT of Low Sulphur Waxy Residue.

(c) Yes, Sir.

(e) The imported products can be sold at market determined prices.

[Translation]

AIDS Test Machines/Kits

4201. SHRI BHEEM SINGH PATEL: Will the minister of HEALTH AND FAMILY WELFARE be pleased to state: